

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.3327**

TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2015

**TRANSPARENCY IN DEFENCE PROCUREMENT**

3327. SHRI NIMMALA KRISTAPPA:  
ADV. CHINTAMAN NAVASHA WANAGA:  
SHRI KALIKESH N. SINGH DEO:  
SHRI NANA PATOLE:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has undertaken measures to improve transparency and public accountability of defence institutions;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to shift to an e-procurement platform to ensure transparency in defence procurement; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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**(a) & (b): Transparency and accountability in defence procurement is ensured by following the laid down guidelines and procedures. Besides, review and revision of guidelines and procedures is a continuous process.**

**(c) & (d): Guidelines on e-procurement have been forwarded to various Departments and Wings of this Ministry for Compliance with e-procurement policy.**

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